GOVERNMENT OF INDIA ENVIRONMENT, FORESTS AND CLIMATE CHANGE LOK SABHA

UNSTARRED QUESTION NO:595
ANSWERED ON:26.11.2014
ENVIRONMENTAL CLEARANCE IN COASTAL AREAS
Kateel Shri Nalin Kumar;Patole Shri Nanabhau Falgunrao

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the details of commercial buildings and multi-stories townships in Karnataka and Maharashtra given environmental clearance during the last three years and the current year;
- (b) whether the Central Government has sanctioned and accorded environmental clearance for any such projects in Bengaluru and coastal areas of Managalore and Navi Mumbai;
- (c) if so, the details thereof;
- (d) whether a number of illegal building have cropped up in Saagri restricted area in Mumbai and Navi Mumbai without prior environmental clearance; and
- (e) if so, the details thereof and the action taken by the Government thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a)to (e) Information is being collected and will be laid on the Table of the House.